

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-23-2020**

Mr. Devidas Damodar Sattarkar & Ors. ... Applicants

Versus

State of Goa & Ors. ... Respondents

Shri Aldrin Monteiro, Advocate for the Petitioners.

Ms. S. Kamat, Additional Government Advocate for the Respondents No.1 to 4.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 24<sup>th</sup> July 2020**

**P.C. :**

The notice to the seventh respondent is still awaited, but the bailiff's report dated 10.07.2020 reveals that fifth and sixth respondents are not residing at the address given in the appeal. In this context, the appellants' counsel seeks time to verify and to take appropriate steps.

2. Post the matter on 14.08.2020.

**DAMA SESHADRI NAIDU, J.**

NH